

**FORM-A**

**PUBLIC ANNOUNCEMENT**

*[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]*

**FOR THE ATTENTION OF THE CREDITORS OF ARYA FILAMENTS PRIVATE LIMITED**

| RELEVANT PARTICULARS                                                                                                                      |                                                                                                                                                                                                              |
|-------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of the Corporate Debtor                                                                                                           | Arya Filaments Private Limited                                                                                                                                                                               |
| 2. Date of Incorporation of Corporate Debtor                                                                                              | 19 <sup>th</sup> June, 1991                                                                                                                                                                                  |
| 3. Authority under which Corporate Debtor is Incorporate/ Registered                                                                      | Registrar of Companies, Gwalior                                                                                                                                                                              |
| 4. Corporate Identification Number of Corporate Debtor                                                                                    | U03110MP1991PTC006499                                                                                                                                                                                        |
| 5. Address of the registered office and Principal Office (if any) of the Corporate Debtor                                                 | Registered office:<br>132 FB, IDA Scheme No.94, Pipliyahana Square, Ring Road, Indore- 452 016                                                                                                               |
| 6. Insolvency Commencement date in respect of Corporate Debtor                                                                            | 17 <sup>th</sup> August, 2018 (order received on 23 <sup>rd</sup> August, 2018).                                                                                                                             |
| 7. Estimated date of closure of Insolvency resolution process                                                                             | 13 <sup>th</sup> February, 2019                                                                                                                                                                              |
| 8. Name and registration No. of the Insolvency Professional acting as Interim Resolution Professional.                                    | Mr. Ravi Kapoor<br>Registration Number: IBBI/IPA-002/IP-N00121/2017-18/10290                                                                                                                                 |
| 9. Address and E-mail of the interim resolution professional, as registered with the Board.                                               | Address: 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006.<br>E-mail: ravi@ravics.com                                                                                                |
| 10. Address and E-mail to be used for correspondence with the Interim Resolution Professional.                                            | Address: 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad-380 006.<br>E-mail: ravi@ravics.com                                                                                                |
| 11. Last date for submission of claims                                                                                                    | 5 <sup>th</sup> September, 2018                                                                                                                                                                              |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the Interim Resolution Professional. | Not Applicable                                                                                                                                                                                               |
| 13. Names of the Insolvency Professionals indentified to act as Representative of Creditors in class (Three names for each class)         | Not Applicable                                                                                                                                                                                               |
| 14. (a) Relevant Forms and<br>(b) Details of authorized representative available at:                                                      | Web link:<br><a href="http://www.ibbi.gov.in/downloadform.html">http://www.ibbi.gov.in/downloadform.html</a><br>Physical Address: 402, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad- 380 006. |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Arya Filaments Private Limited on 17<sup>th</sup> August, 2018.

The creditors of Arya Filaments Private Limited are hereby called upon to submit a proof of their claims on or before 5<sup>th</sup> September, 2018 to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Ravi Kapoor)  
Interim Resolution Professional  
IBBI/IPA-002/IP-N00121/2017-18/10290

Date: 23<sup>rd</sup> August, 2018  
Place: Ahmedabad



# दरबार अस्पताल से डिस्चार्ज सीधे जनसम्पर्क पर निकले



महू। निर्दलीय अंतरसिंह दरबार गुरुवार दोपहर कोदरिया में जनसंपर्क के दौरान रस्सी में पैर उलझने से नीचे गिर गए और चोटिल हो गए, उन्हें तुरंत अस्पताल ले जाया गया वहां सिटी स्केन व अन्य जाँच उपचार के बाद शाम को चिकित्सको ने इस शर्त पर छुट्टी दी की वे घर जाकर आराम करेंगे, लेकिन दरबार अस्पताल से सीधे आम्बाचंद न पहुंचे और ग्रामीणों से मेल मुलाकात के बाद जनसंपर्क किया।

## NAME CHANGE

Previously my name was **Rajesh Kumar** Which is now changed as **Rajesh Sharma S/o Laxminarayan Sharma**. From now onward I shall be known by this name only.

**Rajesh Sharma S/o Laxminarayan Sharma**  
Address:- 5 Vishwakarma Nagar Indore (M.P.)  
Pin 452009

| अनुसूची II<br>प्रपत्र बी<br>सार्वजनिक उद्घोषणा<br>(भारतीय विद्यालय एवं बोर्ड अधिनियम (परिष्कारण अधिनियम) विनियमन 2016 का विनियम 12)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                                               |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------|
| आर्या फिलामेंट्स प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ<br>(CIN-U03110MP1991PTC006499)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                                                               |
| अ.क्र.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | विवरण                                                                         |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कार्पोरेट कर्जदार का नाम                                                      |
| 2.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कार्पोरेट कर्जदार के निष्पन्न की तिथि                                         |
| 3.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | प्रतिधारिता विस्तार के अंतर्गत कार्पोरेट कर्जदार निष्पन्न/पंजीकृत है          |
| 4.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कार्पोरेट कर्जदार की कार्पोरेट पहचान नं./संविनियमन संख्या                     |
| 5.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कार्पोरेट कर्जदार के पंजीकृत कार्यालय का पता, प्रमुख कार्यालय (यदि है) का पता |
| 6.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | दिहाला सम्मानन अधिनियम बंद होने की तिथि                                       |
| 7.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कार्पोरेट कर्जदार की परिष्कारण की अवधि तिथि                                   |
| 8.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | परिष्कारण के तौर पर कार्पोरेट दिहाला बंद होने का नाम तथा पंजीकरण क्रमांक      |
| 9.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | कोई के साथ पंजीकृत अनुसर, परिष्कारण का पता और ई-मेल                           |
| 10.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | परिष्कारण के साथ पंजीकृत हेतु प्रमुख पता तथा ई-मेल                            |
| 11.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | दाख जमा करने हेतु अंतिम तिथि                                                  |
| प्राप्तकर्ता सूचित किया जाता है कि नवम्बर 2023 में कार्पोरेट कर्जदार के धारक के रूप में, 02.11.2023 को आर्या फिलामेंट्स प्राइवेट लिमिटेड के परिष्कारण की शुरुआत करने का आदेश जारी किया है, हालांकि उक्त आदेश की प्राप्ति 08.11.2023 को प्राप्त की गई है।<br>आर्या फिलामेंट्स प्राइवेट लिमिटेड के हितधारकों को उद्घोषणा सूचित किया जाता है कि वे दि. 08.12.2023 को अपना उक्त पूर्व प्रमाण के साथ आदेशन क्र. 10 के संलग्न निर्देशित पत्र पर परिष्कारण के पत्र अपने दावे जमा करें।<br>वित्तीय कर्जदार केवल इलेक्ट्रॉनिक माध्यमों के जरिये प्रमाण के साथ अपने दावे जमा करें, अन्य सभी कर्जदार प्रमाण के साथ अपने दावे, व्यक्तिगत तौर पर आर्या फिलामेंट्स प्राइवेट लिमिटेड के कार्यालय से जमा कर सकते हैं। दावे जमा करने के उद्देश्य हेतु उक्त पत्र आर्या फिलामेंट्स की वेबसाइट (http://ibbi.gov.in/en/home/downloads) से डाउनलोड किया जा सकता है, संबंधित दाख पत्र वेबसाइट के डाउनलोड सेक्शन अंतर्गत उपलब्ध है। (देखें संश्लेष - भारतीय विद्यालय एवं बोर्ड अधिनियम (परिष्कारण अधिनियम) विनियमन 2016 अंतर्गत पत्र) |                                                                               |
| जहाँ के अनुसार एवं प्रमाण प्रमाण जमा करना आवश्यक है और उक्त नकल जमा करवाते हैं।<br>यदि कोई हितधारक परिष्कारण अधिनियम के दौरान अपना दावा जमा नहीं करता है जो ऐसे हितधारक द्वारा भारतीय विद्यालय एवं बोर्ड अधिनियम (कार्पोरेट कर्जदार हेतु दिहाला सम्मानन अधिनियम) विनियमन 2016 अंतर्गत कार्पोरेट दिहाला सम्मानन अधिनियम के दौरान जमा किये गये दावों को धारा 35 अंतर्गत जमा किया हुआ माना जायेगा।                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                                               |
| गणन दायर<br>परिष्कारण<br>आर्या फिलामेंट्स प्राइवेट लिमिटेड<br>पंजी. क्र. : IBBI/PA-001/IP-P02382/2021-2022/13579<br>पता : 3 रोडल रोड, इंदौर, मध्य प्रदेश, 452018, ई-मेल : <a href="mailto:ibafpl@gmail.com">ibafpl@gmail.com</a>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                                               |
| दिनांक : 10.11.2023<br>स्थान : इंदौर                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                                               |

| कार्यालय नगर पालिक निगम, इन्दौर                                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                              |                                                        |                                                                                                                                                                                                                                                                                                                                                                                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| जाहिर सूचना                                                                                                                                                                                                                                                                                                      |                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                              |                                                        |                                                                                                                                                                                                                                                                                                                                                                                                            |
| सर्वसाधारण को सूचित किया जाता है, कि नगरीय क्षेत्र के अंतर्गत आने वाली नीचे उल्लेखित खसरा भूमि पर संस्था/कंपनी/व्यक्तियों को <b>आवासीय मूलखण्डीय विकास (ROYAL GREEN)</b> उपयोग की विकास अनुमति प्रदान की गई है। उल्लेखित स्थल पर विकास कार्य पेटे निम्नानुसार <b>भूखण्ड/ ब्लॉक/ प्रकोष्ठ</b> घोषित रखे गये हैं:- |                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                              |                                                        |                                                                                                                                                                                                                                                                                                                                                                                                            |
| क्र.                                                                                                                                                                                                                                                                                                             | कॉलोनी/संस्था का नाम                                                                                                                                                                                                                                                                                                                                                           | ग्राम व खसरा क्रमांक                                                                                                                                                                                                                                                                                         | विकास अनुमति जारी करने का क्रमांक व दिनांक             | घरोह भूखंडों का विवरण                                                                                                                                                                                                                                                                                                                                                                                      |
| 1)                                                                                                                                                                                                                                                                                                               | अद्युल बाही विरा अद्युल बाही, 2) आदि जमीन विरा अद्युल सलीम, 3) श्रीमती नमरा की पति अद्युल सलीम, 4) अद्युल कलाम विरा अद्युल सलीम, 5) हादमा रहमान विरा अद्युल सलीम, 6) दरखशा परबीन विरा अद्युल सलीम, पता- 66 बूक रोड कॉलोनी पालिक ग्रीन रोड जिला इंदौर म.प्र. तर्फ विकास कार्य, श्री अजाबारीय भूखंड 7/15/2023 से घोषित राहौद निवासी 66 (ROYAL GREEN) उपयोग की विकास अनुमति बादा। | ग्राम गिरपुर महरील मल्हारख जिला इंदौर शिवत भूमि खसरा क्रमांक 309/1/1, 309/1/2, 309/4/1, 309/5/4, 309/6/1, 309/6/2, कुल खसरा 0.437 हेक्टर (4370 वर्ग मीटर) जो के बूक रोड जिला इंदौर म.प्र. तर्फ विकास कार्य, श्री अजाबारीय भूखंड 7/15/2023 से घोषित राहौद निवासी 66 (ROYAL GREEN) उपयोग की विकास अनुमति बादा। | पत्र क्रमांक 7556 / कॉलोनी रोड/ 2023 दिनांक 07.11.2023 | विकास समूह के 125% के मान से अपीन्यास में लाल रंग से अंकित राहद चाल के भूखंड क्रमांक 11 क्षेत्रफल 144 वर्ग मीटर, भूखंड क्रमांक 12 क्षेत्रफल 126 वर्ग मीटर, भूखंड क्रमांक 13 क्षेत्रफल 126 वर्ग मीटर भूखंड क्रमांक 14 क्षेत्रफल 175 वर्ग मीटर इस प्रकार कुल 04 भूखंड जिला इंदौर म.प्र. तर्फ विकास कार्य, श्री अजाबारीय भूखंड 7/15/2023 से घोषित राहौद निवासी 66 (ROYAL GREEN) उपयोग की रूप में रखे गये हैं। |
| अतः सर्वसाधारण को सूचित किया जाता है कि उक्त भूखण्डों/प्रकोष्ठों का क्रय-विक्रय नहीं किया जाये अन्यथा की स्थिति में निगम जवाबदेह नहीं होगा।                                                                                                                                                                      |                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                              |                                                        |                                                                                                                                                                                                                                                                                                                                                                                                            |
| आज्ञा से - <b>आयुक्त नगर पालिक निगम, इन्दौर</b>                                                                                                                                                                                                                                                                  |                                                                                                                                                                                                                                                                                                                                                                                |                                                                                                                                                                                                                                                                                                              |                                                        |                                                                                                                                                                                                                                                                                                                                                                                                            |

Shanti PALM'S

Opp. Chokhi Dhani, Khandwa Road

Shanti Palm - Rera no. P-IND-22-3447

RERA

REGISTERED

दीपोत्सव के अवसर पर घर ले आएँ खुशियाँ, शांति पाम्स में बसाएँ अपनी दुनिया!

खंडवा रोड की सुंदर, सर्वसुविधायुक्त एवं प्रकृति के बीच स्थित टाउनशिप में बुक करें अपना प्लॉट।

प्लॉट मात्र 11.51 लाख से शुरू

बुकिंग मात्र 1,00,000 से

गजिबो व गार्डन

किड्स प्ले एरिया

चौड़ी सड़क

मंदिर

लोकेशन के फायदे : • आईटी चौराहा - 15 मिनट दूर • स्कूल एवं कॉलेज - 10 मिनट दूर • हॉस्पिटल के नज़दीक

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Regd. Office: 6, Lad Colony, Y.N. Road, Indore-452 001 Phone: 0731-4217100  
Email: [compliance@arihantcapital.com](mailto:compliance@arihantcapital.com), Website: [www.arihantcapital.com](http://www.arihantcapital.com)

Extract of Unaudited Consolidated Financial Results For  
The Quarter and Half Year Ended September 30, 2023

(₹ in lacs)

| S. No. | Particulars                                                                                  | Quarter Ended |            |            | Half Year Ended |            | Year Ended |
|--------|----------------------------------------------------------------------------------------------|---------------|------------|------------|-----------------|------------|------------|
|        |                                                                                              | 30.09.2023    | 30.06.2023 | 30.09.2022 | 30.09.2023      | 30.09.2022 | 31.03.2023 |
|        |                                                                                              | Unaudited     | Unaudited  | Unaudited  | Unaudited       | Unaudited  | Audited    |
| 1.     | Total Income from Operations                                                                 | 5603.59       | 4293.73    | 3997.85    | 9897.32         | 7480.85    | 13776.03   |
| 2.     | Profit / (Loss) before Share of Profit / (Loss) of Associates, Tax & Exceptional Item        | 1871.04       | 1478.34    | 1562.17    | 3349.38         | 2644.14    | 3872.68    |
| 3.     | Profit/(Loss) for the period before Tax & Exceptional Item                                   | 1911.91       | 1525.64    | 1580.78    | 3437.55         | 2648.04    | 3903.40    |
| 4.     | Net Profit / (Loss) for the period after tax (after Extraordinary Items & Minority Interest) | 1468.54       | 1157.74    | 1255.26    | 2626.27         | 2000.19    | 2911.76    |
| 5.     | Total Comprehensive Income for the Period                                                    | 1470.19       | 1157.46    | 1259.59    | 2627.64         | 2009.80    | 2924.41    |
| 6.     | Paid-up Equity Share Capital (Face Value Per Share)                                          | 1041.13       | 1041.13    | 1041.13    | 1041.13         | 1041.13    | 1041.13    |
| 7.     | Reserves excluding Revaluation Reserves as per Balance Sheet of Previous Accounting Year     | 1/-           | 1/-        | 1/-        | 1/-             | 1/-        | 1/-        |
| 8.     | Earnings Per Share (₹)                                                                       |               |            |            |                 |            |            |
|        | Basic EPS (₹)                                                                                | 1.41          | 1.11       | 1.21       | 2.52            | 1.92       | 2.8        |
|        | Diluted EPS (₹)                                                                              | 1.41          | 1.11       | 1.21       | 2.52            | 1.92       | 2.8        |

Notes :

1. The above Unaudited Consolidated Financial Results of the Company for the quarter and half year ended on September 30, 2023 have been reviewed by the Audit Committee and approved by the Board of Directors in the Meeting held on November 09, 2023. The Statutory Auditors have conducted Limited Review of these results in terms of Regulation 33 of the Securities Exchange Board of India (Listing Obligations and Disclosures Requirements) Regulations, 2015.

2. The Consolidated Financial Results for the quarter and half year ended September 30, 2023 include the following entities of the group:  
(i) The Consolidated Results of the Company include unaudited results of the subsidiaries - Arihant Institute of Financial Education Private Limited (100%) (till July 31, 2023), Arihant Futures and Commodities Limited (100%), Arihant Financial Services Limited (100%), Arihant Insurance Broking Services Limited (100%) and Arihant Capital (IFSC) Limited (100%).  
(ii) The Management certified the financial results of associate, Electrum Capital Private Limited (27.23%), in India. The financial result of Electrum Capital Private Limited does not constitute a material component of the consolidated financial results and these have been consolidated as associate, under equity method of accounting as per Indian Accounting Standard.

3. The Company has sold entire shareholding of its wholly owned subsidiary Arihant Institute of Financial Education Private Limited on July 31, 2023 for a total consideration of ₹ 58.75 Lacs. The Company has recognized gain of ₹ 0.82 lacs in exceptional item in the Consolidated Financial Statements.

4. During the quarter and half year ended September 30, 2023, the Board of Directors at its Meeting held on June 15, 2023 approved the Prospectus for the issue of Secured, Redeemable, Unrated, Unlisted Non-Convertible Debentures ("NCDS") of the face value of ₹ 1,00,000/- each. Thereafter, the Company has allotted by the way of private placement 1000 No. of Non-Convertible Secured 9.5% Debentures having face value of ₹ 1,00,000/- each amounting of ₹ 1000 lacs and 1650 No. of Non-Convertible Secured 10% Debentures having face value of ₹ 1,00,000/- each amounting of ₹ 1650 lacs. These debentures are repayable at the expiry of term of 1 year and 3 years respectively from the date of issue.

5. The Company has sold entire shareholding of its wholly owned subsidiary Ahinsa Lifespace Infraheight Limited on September 30, 2022 for a total consideration of ₹ 221.00 lacs. The Consolidated results for Q2 and half year ended of FY 2022-23 include the profit / (loss) figures of the subsidiary for the period.

6. Previous period / year figures have been regrouped / reclassified, wherever found necessary, to conform to current period / year classification.

Key Standalone Financial Information is given below:

(₹ in lacs)

| S. No. | Particulars                  | Quarter Ended |            |            | Half Year Ended |            | Year Ended |
|--------|------------------------------|---------------|------------|------------|-----------------|------------|------------|
|        |                              | 30.09.2023    | 30.06.2023 | 30.09.2022 | 30.09.2023      | 30.09.2022 | 31.03.2023 |
| 1.     | Total Income from Operations | 5400.50       | 4163.65    | 3787.11    | 9564.15         | 7156.87    | 13246.84   |
| 2.     | Profit Before Tax            | 1778.34       | 1401.35    | 1431.04    | 3179.69         | 2434.45    | 3558.19    |
| 3.     | Profit After Tax             | 1367.21       | 1052.71    | 1112.29    | 2419.92         | 1813.44    | 2622.86    |

The full format of the Quarterly Financial Results are available on the exchange website i.e. [www.bseindia.com](http://www.bseindia.com) and [www.nseindia.com](http://www.nseindia.com) and on the company's website viz. [www.arihantcapital.com](http://www.arihantcapital.com).

By or on behalf of the Board  
Sd/-  
**Ashok Kumar Jain**  
(Chairman & Managing Director)  
DIN : 00184729

Place: Indore  
Date : November 09, 2023

VIGILANCE

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**AP / Khan Younis**

Amid an intensifying campaign of airstrikes and ground battles in Gaza City, the search for safety in the besieged enclave has grown increasingly desperate. Tens of thousands have walked south, where they face the prospect of ongoing bombardment and dire conditions. Others have crowded into and around hospitals, sleeping in operating rooms and wards.

Early Friday, Israel struck the courtyard and the obstetrics department of Shifa Hospital, where tens of thousands of people are sheltering, according to Ashraf al-Qidra, spokesperson at the Health Ministry in Hamas-run Gaza. A video at the scene recorded the sound of incoming fire waking people up in their makeshift shelters in the courtyard, followed by screams for an ambulance.

The director of Shifa said



"Where are we going to evacuate them?" Director Mohammed Abu Selmia asked in an interview on the television network Al Jazeera.

In all, Gaza health officials said strikes were carried out near four hospitals overnight and early Friday.

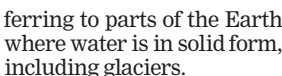
US Secretary of State Antony Blinken said on Fri-

**AP / MOSCOW**

Videoshared by a Russian state news agency showed Putin being greeted last Thursday by Defence Minister Sergey Shoigu and Valery Gerasimov, chief of the General Staff. Almost 21 months of war have significantly eroded both Russia's and Ukraine's military resources. As winter comes, the fighting is likely to further settle into attritional warfare and analysts expect little change to the over 1,000 km front line.

Peskov said, as per Russian state news agency Tass.

## AP / Paris



Such a united effort is desperately needed, even though the war in Ukraine and the latest Israel-Hamas war are taking away much of the international focus and hamper global unity and cooperation, Macron said.

The world, Macron said, is witnessing "the collapse of the cryosphere under the impact of climate change," re-

Heads of states, governments and diplomats from about 40 states are attending the summit in Paris, including China. Russia has not been invited, even though the country is an Arctic neighbour.

In mountains from the Alps to the Himalayas, glaciers are disappearing at alarming rates due to warming temperatures, with many predicted to disappear entirely by the end of the century, according to studies.

While human-caused climate change means the loss of glacier mass is irreversible in the short-term, scientists say drastically reducing the burning of planet-warming coal, oil and gas could minimize the melt in the future.

## PTI / London

While Sunak's official spokesperson has said that he has "full confidence" in the Home Secretary, they did confirm that the contents of 'The Times' Op-Ed did not have the full clearance of her boss.

| <div>  <b>KESAR TERMINALS &amp; INFRASTRUCTURE LIMITED</b> </div>                                                                                                                             |                                                                                                                                              |                          |                            |                          |                          |                            |                          |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------|--------------------------|----------------------------|--------------------------|--------------------------|----------------------------|--------------------------|
| <b>Regd. Office:</b> Oriental House, 7 Jamshedji Tata Road, Churchgate, Mumbai 400 020.<br><b>Email:</b> headoffice@kesarinfra.com, <b>Website:</b> www.kesarinfra.com<br><b>Phone:</b> (+91-22) 22042396/ 22851737 Fax: (+91 -22) 22876162.<br><b>CIN:</b> L45203MH2008PLC178061 |                                                                                                                                              |                          |                            |                          |                          |                            |                          |
| <b>Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30<sup>th</sup> September, 2023</b>                                                                                                                                     |                                                                                                                                              |                          |                            |                          |                          |                            |                          |
| (₹ in Lakhs)                                                                                                                                                                                                                                                                      |                                                                                                                                              |                          |                            |                          |                          |                            |                          |
| Sr. No.                                                                                                                                                                                                                                                                           | Particulars                                                                                                                                  | Standalone               |                            |                          | Consolidated             |                            |                          |
|                                                                                                                                                                                                                                                                                   |                                                                                                                                              | Quarter ended 30/09/2023 | Half Year ended 30/09/2023 | Quarter ended 30/09/2022 | Quarter ended 30/09/2023 | Half Year ended 30/09/2023 | Quarter ended 30/09/2022 |
| 1.                                                                                                                                                                                                                                                                                | Total Income from Operations (net)                                                                                                           | 705.20                   | 1,436.82                   | 858.87                   | 727.22                   | 1,497.20                   | 908.34                   |
| 2.                                                                                                                                                                                                                                                                                | Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)                                                               | 28.63                    | 32.54                      | 199.59                   | (2,793.46)               | (3,234.62)                 | (119.73)                 |
| 3.                                                                                                                                                                                                                                                                                | Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)                                                   | 28.63                    | 32.54                      | 199.59                   | (2,793.46)               | (3,234.62)                 | (119.73)                 |
| 4.                                                                                                                                                                                                                                                                                | Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)                                                    | 8.16                     | 10.29                      | 148.61                   | (2,813.93)               | (3,256.87)                 | (170.73)                 |
| 5.                                                                                                                                                                                                                                                                                | Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)] | 7.60                     | 9.19                       | 149.41                   | (2,813.51)               | (3,256.02)                 | (169.56)                 |
| 6.                                                                                                                                                                                                                                                                                | Paid up Equity Share Capital (Face Value of ₹ 5/- Per Share)                                                                                 | 546.32                   | 546.32                     | 546.32                   | 546.32                   | 546.32                     | 546.32                   |
| 7.                                                                                                                                                                                                                                                                                | Other Equity                                                                                                                                 |                          | 8,311.33                   |                          |                          | (8,264.52)                 |                          |
| 8.                                                                                                                                                                                                                                                                                | Earning Per Share (of ₹ 5/- each) (Not Annualised) : (in ₹)                                                                                  |                          |                            |                          |                          |                            |                          |
|                                                                                                                                                                                                                                                                                   | Basic & Diluted                                                                                                                              | 0.07                     | 0.09                       | 1.36                     | (25.75)                  | (29.81)                    | (1.56)                   |

**WESTERN RAILWAY-VADODARA DIVISION**

**SIGNAL & TELECOMMUNICATION**  
**226 TENDER NOTICE**  
**SUPPLY, INSTALLATION, ALTERATION**  
**TESTING & COMMISSIONING WORK**

**TENDER NOTICE No. S & T/**  
**BC/23-24/26/SIG Dtd. 06.11.2023**  
**DSTC/Vadodara** acting for and on behalf of The President of India invites E-Tenders against Tender No. SandT/BC-23-24 26 SIG. Bidders will be able to submit their original / revised bids till 11.11.2023 at 12 noon only. Late offers are not allowed against tender, and any such manual offer received shall be ignored. (1) **Name of the Work with its Location:** Supply, Installation, Alteration in EL, Testing and commissioning in connection with the work of (1) LC 1, 2 & 19X PRD-BN-SC, (2) LC 1, 2 & 19X PRD-BN-SC, and (2) Proposed PHD siding taking off from Dabhoi station. (2) **Approx. cost of the work:** ₹ 1,43,52,00,000. (3) **Earnest Money to be Deposit:** ₹ 2,21,800,00,00 (4) **Date & Time for submission of e-tender and opening of e-tender:** 01.12.2023 @ 10:30 Hours and 03.12.2023 @ 10:30 Hours. For particulars and notice for location where complete details can be seen etc.: <http://www.treps.gov.in> Senior Divisional Signal & Telecommunication Engineer, 2nd Floor-Annex Building, DRM's Office, Western Railway, Pratapnagar, Vadodara-390 004. 226

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# IDFC FIRST Bank Limited

(Formerly known as IDFC Bank Ltd.) | CIN : L65110TN2014PLC097792

**Registered Office:** - KRM Towers, 7th Floor, Harrington Road, Chetpet, Chennai- 600031.

Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022



# IDFC FIRST Bank

## APPENDIX- IV-A [See proviso to rule 8 (6)]

### SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (iii) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Formerly known as IDFC Bank Ltd now IDFC FIRST Bank Limited, will be sold on "As is where is", "As is what is", and "Whatever there is" on 30th November 2023 as described hereunder, for the recovery of amount due from Borrower(s) and Co-Borrower (s) as per column (i), due to IDFC FIRST Bank Limited (Formerly known as IDFC Bank Ltd).

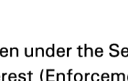
For detailed terms and conditions of the sale, please refer to the link provided in IDFC FIRST Bank website i.e. [www.idfcfirstbank.com](http://www.idfcfirstbank.com).

| S. NO | (i)<br>Demand Notice Date and Amount                        | (ii)<br>Name Borrower (s) and Co-Borrower (s)                                                                           | (iii)<br>PROPERTY ADDRESS                                                                                                                                                                                                                                                                                                                                | (iv)<br>Reserve Price Amount | (v)<br>EMD Amount | (vi)<br>Date and Time of Auction          | (vii)<br>Date and Time of EMD Auction     | (viii)<br>Date and time of Inspection     | (ix)<br>Name and Mobile No of Authorized officer |
|-------|-------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------|-------------------------------------------|-------------------------------------------|-------------------------------------------|--------------------------------------------------|
| 1     | INR<br>19,78,801.67/-<br>Demand Notice Date:<br>10-May-2021 | <b>Mr. Ankit Mahajan,</b><br><b>Mr. Abhishek Ashokkumar Mahajan,</b><br><b>Mr. Ashok Kumar &amp; Mrs. Nisha Mahajan</b> | All that part and parcel of Plot No. 403, 4th Floor, Pearl Exotica, Flat No. H-6, Shreeji Velly, Gram Bicholi Madana, Tehsil & Dist. Indore, Madhya Pradesh – 452016, Total Area of Flat 742 Sq. Ft. or 68.933 Sq. Mtr., Ward No. 76 and Bounded: East: Stair, Common Passage & Flat No. 402, West: Other Land, North: PlotNo. H-5 & South: Flat No. 404 | INR<br><b>12,17,070/-</b>    | INR<br>1,21,707/- | 30th November 2023<br>11:00 AM to 1:00 PM | 29th November 2023<br>11:00 AM to 1:00 PM | 22nd November 2023<br>11:00 AM to 5:00 PM | Name-<br>Mr. Gaurav Agrawal<br>MOB- 9893049553   |

Disclaimer: Please note that the said notice is issued for sale of immovable property only and IDFC FIRST Bank Limited has no right to sale the movable assets, if any, present at the immovable property.

**Date : 11.11.2023**

**Sd/-**  
**Authorized Officer**  
**IDFC FIRST Bank Limited**  
**(Formerly known as IDFC Bank Ltd)**



**Bandhan  
Bank**

**Regional Office: Netaji Marg, Nr. Mithakhali Six Roads,  
Ellisbridge, Ahmedabad-6. Phone: + 91-79-26421671-75**

**PHYSICAL POSSESSION NOTICE**

NOTICE is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in the exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorized Officer issued demand notice to the borrower(s) on the date mentioned against the account stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice. The borrower(s), having failed to repay the amount notice is hereby given to the public in general and particular to the borrower(s) that the undersigned has taken physical possession of the property described herein below in exercise of the powers conferred on him under section 13(4) of the said Act read with Rule 8 of the said Rules on the date mentioned against the loan account. The borrower(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of the Bank for the amounts, interest, costs and charges thereon. The borrowers'/mortgagors' attention is invited to the provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured asset.

| Name of borrower(s) & Loan Account No.                                                                                                                                   | Description of the property mortgaged (Secured Asset)                                                                                                                                                                                                                                                                                                                            | Date of Demand Notice | Date of Physical Possession Notice | Outstanding Amt. as on Date of Demand Notice |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|------------------------------------|----------------------------------------------|
| Mrs. Shanti Bai Meghwal w/o Late Mr. Bagdiram Meghwal (Co-applicant and Legal Heir)<br>Ms. Krishna Bagdiram Meghwal (Legal Heir)<br>Mr. Suresh Chouhan<br>20008130002281 | All that part and parcel of the immovable property situated at Final Plot No. 394, Ward No. 02, PH No. 97, Near Dev Narayan Temple, Vill-Arniyadani, Post-Chachor, Tehsil-Rampura, Dist-Neemuch, Madhya Pradesh- 458118 and bounded by:<br>North: Road, East: Road, West: Land of Mr. Rodi Lal, Nanu Ram Ji, South: House of Mr. Bhoni Ram, Mangi Lal                            | 21.04.2022            | 08.11.2023                         | Rs.13,68,000.45                              |
| Mr. Jitendra Kumar Malik<br>Mr. Yogendra Malik<br>Mrs. Radha Devi Malik<br>Mr. Devraj Malik<br>Mr. Anil Kumar Malik<br>20008130001876 & 20008130001911                   | All that part and parcel of the immovable property situated at Survey No. 199/1, 200 Paiki, Final Plot No. 269, Ward No. 1, Mut No. 269, PHN 14, RIC No. 1 inside Mandasaur Road, Ram Nagar Colony, B/h Apurva Hospital, Tehsil-Manasa, Dist-Neemuch, Madhya Pradesh- 458110 and bounded by:<br>North: Road, East: Seller Land, West: Seller Land, South: Bada of Ratan Lal Bamb | 09.03.2020            | 08.11.2023                         | Rs.25,63,652.97                              |
| Mr. Dhanraj Chaudhary<br>Mrs. Aneeta Chaudhary<br>20008130001595                                                                                                         | All that part and parcel of the immovable property situated at Survey No. 58, 59/1, 59/2, 60, 62, 61, 61/1, 63/1, 63/2, 64 to 67, Final Plot No. 19, PHN 09, Wonder City Colony inside Neemuch Manasa Road, Vill-Sandiya, Tehsil-Manasa, Dist-Neemuch, Madhya Pradesh- 458110 and bounded by: North: Plot No. P 20, East: Road, West: Plot No. P 2, South: Plot No. P 18         | 21.06.2022            | 08.11.2023                         | Rs.3,37,000.64                               |
| Mrs. Yogita Agrawal<br>Mr. Gopal Agrawal<br>20008130001450                                                                                                               | All that part and parcel of the immovable property situated at Survey No. 58, 59/1, 59/2, 60, 62, 63/1, 63/2, 64 to 67, Final Plot No. P 2, PHN 09, Wonder City Colony inside Neemuch Manasa Road, Vill-Sandiya, Tehsil-Manasa, Dist-Neemuch, Madhya Pradesh- 458110 and bounded by: North: Plot No. P 1, East: Plot No. 12 to 20, West: Road, South: Plot No. P 3               | 07.03.2022            | 08.11.2023                         | Rs.6,43,200.74                               |

**Place: Neemuch**  
**Date: 11/11/2023**

**Authorised Officer  
Bandhan Bank Limited**